

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.01.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 52 of 2023 in Comp. App. (AT) (Ins) No. __ of 2022	Pooja Clothing Pvt. Ltd. Vs. Gini & Jony Ltd.	G Aniruth Purusothaman
2.	I.A. No. 67 of 2023 in Comp. App. (AT) (Ins) No. __ of 2022	Kashyap Infraprojects Pvt. Ltd. Vs. Hi-Tech Sweet Water Technologies Pvt. Ltd.	Arunava Mukherjee
3.	I.A. No. 70 of 2023 in Comp. App. (AT) (Ins) No. __ of 2022	Union Bank of India Vs. Ravi Kapoor	Anuj P. Agarwala

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By order
-sd/-
Assistant Registrar